

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:843
ANSWERED ON:22.11.2001
TICKETLESS TRAVEL
AMBATI BRAHMANAIAH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether ticketless travel has increased in South Central Railway;
- (b) if so, the reasons for lack of Vigilance on the part of Railways;
- (c) whether a large number of persons enter into reserved compartments illegally in South Central Railway; and
- (d) if so, the steps taken by the S.C. Railway to stop such illegal entry into reserved compartments?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

(a) to (d): The exact quantification of ticketless travel is not possible. There is no let up in the effort on the part of Railways to curb this menace. However, there are incidents when some persons forcibly enter the reserved compartments in trains. They are penalised/prosecuted as per rules. To curb this menace, regular checks on trains as well as surprise checks are conducted from time to time by the railway staff in association with the police and Railway Magistrates. Intelligence is also collected about the probable interference with the smooth running of trains and all concerned authorities are intimated to tackle the problems in association with the Police.